



बौद्धिक संपदा

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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट नं. 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : cgooffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11031/2/2020-CGPO-Part(1)/4027

दिनांक/Date: 15.07.2026

PUBLIC NOTICE

Subject: Extension of Last Date for Submission of Applications for Consultant and Young Professional (Economics & Data Management) Positions.

In continuation of the Recruitment Notice dated 05.05.2026, inviting applications for the engagement of Consultants, and Young Professionals on contractual basis, is hereby extended.

This extension applies specifically to the following positions:

- **Consultant – 01 post.**
- **Young Professional (Economics & Data Management) – 01 post.**

Revised Schedule:

Accordingly, the deadline for the receipt of applications for the aforementioned positions has been extended as follows:

- **Extended Date: From 20.07.2026 to 29.07.2026**

Prospective candidates who fulfill the prescribed eligibility criteria and have not yet applied may apply. Re-submission of the application form is not required for those that have already applied for above said post in response to Notice dated 05.05.2026. No further extension shall be allowed.

Important Note

The detailed advertisement, eligibility conditions, terms of reference, and application format remain available on the official website as published in the original public notice dated 05.05.2026. All other terms and conditions stipulated in the original recruitment notice remain unchanged.

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